

- (iii) (a) Annual Report and Accounts of the Indian Institute of Carpet Technology (IICT), Bhadohi, (U.P.) for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 485/15/09]
- II. Memorandum of Understanding between the Government of India (Ministry of Textiles) and the National Textile Corporation (NTC) Limited, for the year 2009-10. [Placed in Library. See No. L.T. 298/15/09]
- III. Memorandum of Understanding between the Government of India (Ministry of Textiles) and the British India Corporation (BIC) Limited, for the year 2009-10. [Placed in Library. See No. L.T. 299/15/09]
- I. **Notification of the Ministry of Labour and Employment**
- II. **Report and Accounts (2007-08) of Central Board for Workers Education, Nagpur and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour and Employment, under sub-section 3 of Section 37 of the Apprentices Act, 1961:
 - (1) S.O. 1406 (E), dated the 4th June, 2009, regarding designation of subject fields in engineering and technology as designated trades for Graduate Technician and Technician (Vocational) Apprentices.
 - (2) G.S.R 388 (E), dated the 4th June, 2009, publishing the Apprenticeship (Amendment) Rules, 2009. [Placed in Library. For (1) and (2) See No. L.T. 378/15/09]
 - (3) S.O. 566 (E), dated the 27th February, 2009, regarding implementation of the Apprentices Act, 1961, in the State of Sikkim. [Placed in Library. See No. L.T. 210/15/09]
 - (4) S.O. 2241 (E), dated the 19th June, 2008, regarding implementation of the Apprentices Act, 1961, in the State of Sikkim along with certain modifications. [Placed in Library. See No. L.T. 209/15/09]
- II. A copy each (in English and Hindi) of the following papers:
 - (a) Forty-ninth Annual Report and Accounts of the Central Board for Workers Education, Nagpur, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 377/15/09]